

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION. 958/2024**

**IN THE MATTER OF:**

**HIMANSHU TYAGI**

**...APPLICANT**

**VERSUS**

**STATE OF UTTAR PRADESH & ORS.**

**...RESPONDENT(s)**

**INDEX**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
<b>1.</b>	<b>ACTION TAKEN REPORT ON BEHALF OF UPPCB RESPONDENT NO. 5 IN COMPLIANCE OF THE ORDER DT. 11.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI</b>	
	<b>ANNEXURES</b>	
<b>2.</b>	<b>COPIES OF THE SCREENSHOT HEREWITH AS ANNEXURE-1</b>	

**THROUGH COUNSEL**

2034



BHANWAR PAL SINGH JADON  
COUNSEL FOR STATE OF U.P.

[Bhanwar09jadon09@gmail.com](mailto:Bhanwar09jadon09@gmail.com) 9639286572

**Date: 29.04.2026**

**Place: NOIDA**

2035

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION. 958/2024**



**IN THE MATTER OF:**

**HIMANSHU TYAGI**

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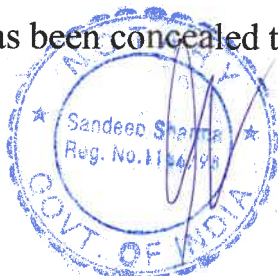
**ACTION TAKEN REPORT ON BEHALF OF UPPCB- RESPONDENT**

**NO. 5 IN COMPLIANCE OF THE ORDER DT. 11.12.2025 PASSED BY**

**THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI**

I, Ankit Singh, aged about 38 years, S/o Shri Ajit Singh, posted as, Regional Officer, Ghaziabad, do hereby solemnly affirm and state as under:

1. That I, the Deponent in the above captioned matter, am fully conversant with the facts of the case and am competent and authorized to swear the present reply.
2. That I, state that the contents of this reply have been drafted by my counsel on my instructions, and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.



**29 APR 2026**

3. That the Hon'ble Tribunal vide order dated **11.12.2025** issued the following directions:

*“Directions to Regional Officer, UPPCB, Ghaziabad*

*(v) Regional Officer, UPPCB, Ghaziabad is directed to periodically monitor with respect to all relevant aspects of conservation and protection of ponds and upload the data in this regard on its website in sync with data uploaded on the website of the District Administration;”*

4. In compliance with the above directions, the UPPCB is actively and periodically monitoring all relevant aspects concerning the conservation and protection of ponds within the Ghaziabad District. That to ensure transparency and public accessibility, the comprehensive data gathered through these monitoring efforts has been successfully uploaded to the official UPPCB website, maintaining full synchronization with the information available on the District Administration's portal.

A Copy of the screenshot of the uploaded information has been annexed herewith as **ANNEXURE R-1**.

5. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



*Sandeep Sharma*  
**DEPONENT**

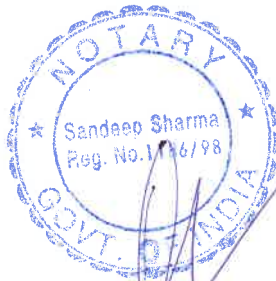
**29 APR 2026**

**VERIFICATION**

Verified at Ghaziabad on this 29 day of April, 2026, that the contents of the above affidavit from paragraphs 1 to 5 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

*[Handwritten signature]*

**DEPONENT**



**ATTESTED**

(Sandeep Sharma)  
Reg. No. 1186/98  
NOTARY PUBLIC  
Ghaziabad (U.P.)

**29 APR 2026**

एकीकृत पोर्टल

भर्ती अलर्ट

## नया क्या है

|| सभी को देखें →



मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए०नं० 958/2024 हिमांशु त्यागी बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 11.12.2025 के संबंध में जनपद गाजियाबाद में स्थित तालाबों का विवरण

फाइल साइज: 2 MB | भाषा: अंग्रेज़ी

दिनांक : 29/04/2026

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**Regarding the order dated 11.12.2025 passed in OA No. 958/2024 Himanshu Tyagi vs State of Uttar Pradesh and others, filed in Hon'ble National Green Tribunal, New Delhi. Details of ponds located in Ghaziabad district**

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Date : 29/04/2026



**The industries falling under Orange and Green category can avail the facility of Third Party Certification**

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